

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravs Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated ... 13.12.04

Registration No. ... 447/03

M. L. Tripathi

Applicant (s)

VERSUS

Union of India

Respondent (s)

A copy of the ORDER dated ... 6.12.04 ... passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

6.12.2004

Shri J.P.Kushwaha for applicant.

Shri S.K.Jain for respondents.

The learned counsel for the applicant seeks permission to withdraw this OA. He is permitted to withdraw this OA with a liberty to approach the Tribunal if he still feels aggrieved and so advised.

This OA is disposed of accordingly.

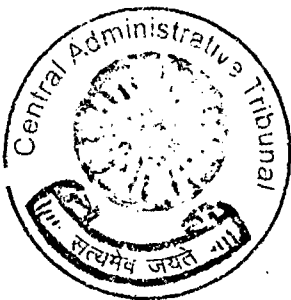
No costs.

Sd/-

(Madan Mohan)
Judicial Member

Sd/-

(M.P.Singh)
Vice Chairman



To
Sh. J.P. Kushwaha
Director
Enclave

Sh. S.K. Jain
DB

Issued
on 13.12.04
BS

सत्यमेव जयते

व्यसजित
DY. REGISTRAR
केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR